

CONSTITUTION OF BENCHES OF HIGH COURT OF JHARKHAND, RANCHI

w.e.f. 09.01.2026

DIVISION BENCHES

1	Hon'ble The Chief Justice & Hon'ble Mr. Justice Sujit Narayan Prasad	Monday to Wednesday (Whole Day) (Thursday) (1stHalf) (Friday) (Whole Day)	<ul style="list-style-type: none">• LPA : [Fresh Filing, Orders, Admission & Hearing]• WPT; T.A.; Tax Cases; Company Appeal:- Fresh filing, Orders, Admission & Hearing• Cases referred to D.B.• Writ petitions challenging Vires &Validity of Acts and Rules• All matters relating to Tender (excluding admitted contractual dues) , Auction/E-Auction :- Orders, Admission & Hearing• Cases related to Judicial Officers• Matters relating to staff of the High Court and District Judiciary• All matter relating to High Court and Dist. Judiciary irrespective of any assignment made prior on 25.09.2024• Cont.(Cvl.)(D.B.); Cont.(Cr.); Cont. (Appl.)• Arbitration Appeals of value more than Rs. 2 crores• Commercial Appellate Division including all matters arising out of Commercial Courts• CAT matters• All residual and other matters.• W.P.(PIL):- Fresh filing, Orders, Admission.• All matters relating to Mines (including Minor Mineral)• F.A.(D.B.) :- Orders, Admission & Hearing• A.C.(D.B.)• D. Ref.:- Orders, Admission & Hearing• Cr. Appeal (D.B.):- [upto 2000]- Hearing.• Cr. Appeal (D.B.):- [Year upto 2018]- Hearing (In Custody)• Cr. M.P. (DB)• Cr. Rev. (DB)• W.P.(Cr) arising out of preventive detention :- Orders, Admission & Hearing• Tied up and Assigned matters
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2	Hon'ble Mr. Justice Rongon Mukhopadhyay & Hon'ble Mr. Justice Pradeep Kumar Srivastava	(Monday to Wednesday) (Whole Day) (Thursday) (1stHalf) (Friday) (Whole Day)	<ul style="list-style-type: none"> • Special Bench for monitoring cases involving MP & MLA • Matters relating to N.I.A. Act; P.M.L. Act; and P.C. Act not assigned to any other Bench:- Orders, Admission & Hearing • W.P. (Habeas Corpus) • Acq. Appeal (DB) • Cr. Appeal (D.B.):- Fresh Filing, Orders, Admission • Cr. Appeal (D.B.):- [Year 2001 to 2004]:- Hearing. • Cr. Appeal (D.B.):- [Year 2019 onwards]:- Hearing (In Custody) • Petitions filed u/s 389 Cr.P.C. in Cr. Appeal (D.B.) :- Fresh Filing, Orders & Admission • Writ petitions relating to mercy petitions or applications for commutation :-Fresh Filing, Orders, Admission &Hearing. • Tied up and Assigned matters
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SINGLE BENCHES

1	Hon'ble The Chief Justice	(Thursday) (After the Division Bench)	<ul style="list-style-type: none"> • Arbitration Applications filed u/s 11 of Arbitration and Conciliation Act • Tied –up &Assigned matters
2	Hon'ble Mr. Justice Sujit Narayan Prasad	(Thursday) (After the Division Bench)	<ul style="list-style-type: none"> • A.B.A; B.A; Cr.M.P.; Cr Rev. & Criminal Writ relating to P.M.L. Act :- Fresh filing, Orders, Admission &Hearing • Tied up &Assigned matters
3	Hon'ble Mr. Justice Rongon Mukhopadhyay	(Thursday) (After the Division Bench)	<ul style="list-style-type: none"> • A.B.A; B.A; Cr.M.P.; Cr Rev. & Criminal Writ relating to N.I.A. Act. :- Fresh filing, Orders, Admission &Hearing • Tied –up &Assigned matters
4	Sri Ananda Sen, J.	(Monday to Friday) (Whole Day)	<ul style="list-style-type: none"> • WPS (Year 2021 onwards) :- Fresh Filing, Orders, Admission & Hearing • Tied –up &Assigned matters
5	Hon'ble Mr. Justice Rajesh Shankar	(Monday to Friday) (Whole Day)	<ul style="list-style-type: none"> • WPC(year upto 2020)(including admitted contractual dues).:- Fresh Filing, Orders, Admission & Hearing. • Tied –up &Assigned matters

6	Hon'ble Mr. Justice Anil Kumar Choudhary	(Monday to Friday) (Whole Day)	<ul style="list-style-type: none"> Criminal Miscellaneous Petition arising out of Section 482 Cr.P.C.: Fresh Filing, Orders, Admission & Hearing Acq. Appeal (S.J.); Acq. Appeal (C); Cr. Appeal (V) :- Fresh Filing, Orders, Admission & Hearing. Tied –up & Assigned matters
7	Hon'ble Mr. Justice Rajesh Kumar	(Monday to Friday) (Whole Day)	<ul style="list-style-type: none"> WPC(year 2021 onwards):-(including admitted contractual dues) Fresh Filing, Orders, Admission & Hearing M.A. :- Fresh filing, Orders, Admission & Hearing. C.M.P. under Article 227 of Constitution of India:-Fresh filing, Orders, Admission & Hearing. Tied –up & Assigned matters.
8	Hon'ble Mrs. Justice Anubha Rawat Choudhary	(Monday to Friday) (Whole Day)	<ul style="list-style-type: none"> First Appeal :- Fresh filing, Orders, Admission & Hearing. Second Appeal :- Fresh filing, Orders, Admission & Hearing. Tied –up & Assigned matters
9	Hon'ble Mr. Justice Sanjay Kumar Dwivedi	(Monday to Friday) (Whole day)	<ul style="list-style-type: none"> A.B.A.-Fresh filing, Orders & Admission Criminal Revision :- Fresh filing, Orders, Admission & Hearing. A.B.A; B.A; Cr.M.P.; Cr Rev. & Criminal Writ relating to Delhi Police Establishment Act (CBI) and P.C. Act :- Fresh filing, Orders, Admission & Hearing All matters related to Fodder Scam:- Orders, Admission & Hearing. Tied –up & Assigned matters
10	Hon'ble Mr. Justice Deepak Roshan	(Monday to Friday) (Whole Day)	<ul style="list-style-type: none"> WPS [Year upto 2020]:- Fresh Filing, Orders, Admission & Hearing. WPL :-Fresh Filing, Orders, Admission & Hearing Tied –up & Assigned matters
11	Hon'ble Mr. Justice Gautam Kumar Choudhary	(Monday to Friday) (Whole day)	<ul style="list-style-type: none"> Regular Bail:- Fresh Filing, Orders, Admission Criminal Writ:- Fresh Filing, Orders, Admission & Hearing Tied –up & Assigned matters

12	Hon'ble Mr. Justice Sanjay Prasad	(Monday to Friday) (Whole day)	<ul style="list-style-type: none"> Criminal Appeal (S.J):- Fresh Filing, Orders, Admission Criminal Appeal (S.J) [Year upto 2016]:- Hearing C. Ref; Original Criminal Miscellaneous cases (arising out of Company matters):- Fresh Filing, Orders, Admission & Hearing. Tied –up & Assigned matters
13	Hon'ble Mr. Justice Pradeep Kumar Srivastava	(Thursday) (After the Division Bench)	<ul style="list-style-type: none"> Tr Petn (Cvl); C.R., A.C. (SB):- Fresh Filing, Orders, Admission & Hearing. Original Criminal Miscellaneous cases (arising out of Company matters):- Fresh Filing, Orders, Admission & Hearing Tr Petn (Crl); Cr. Ref:- Fresh Filing, Orders, Admission & Hearing Tied –up & Assigned matters
14	Hon'ble Mr. Justice Arun Kumar Rai	(Monday to Friday) (Whole Day)	<ul style="list-style-type: none"> WPC grouping (arising out of Arbitration and Conciliation Act); Company Petitions; Company Appeals (SJ); Suits (arising out of company matters); Testamentary Suits; Probate and Letters of Administration matters:- Fresh Filing, Orders, Admission & Hearing. Arbitration Applications u/s 9 of Arbitration and Conciliation Act & Arbitration Appeals of value less than Rs. 2 crores. Criminal Appeal (S.J)[Year 2017 onwards]:- Hearing Tied –up & Assigned matter

NOTE:

- ALL MOTIONS FOR URGENT / ORDINARY LISTING OF MATTERS SHOULD BE MADE BEFORE THE BENCH HAVING JURISDICTION TO HEAR SUCH MATTER AS PER ROSTER.***
- LISTING OF C.M.P / CONT.(C) /C.REVIEW CASES SHALL BE MADE, IN THE COURT OF THE RESPECTIVE HON'BLE JUDGE(S) AGAINST WHOSE JUDGEMENT/ORDER THE C.M.P/ CONT.(C) /C.REVIEW HAS BEEN PREFERRED. IF THE COURT OF HON'BLE JUDGE IS NOT AVAILABLE DUE TO SUPERANNUATION/TRANSFER ETC., THEN IN THAT CASE, SUCH CASES WILL BE LISTED IN THE COURT HAVING THE REGULAR ROSTER OF THE CATEGORY IN WHICH THE ORIGINAL ORDER WAS PASSED***
- ALL PART HEARD MATTERS TO STAND RELEASED***